NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: C A/95, 96/2017

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Achil Jain For Thriyambak

counsel for Petitioner

ORDER

Counsel for petitioner present and prayed time for submitting arguments, Time enlarged at request finally. Put up on 14.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

bc